

C. A. T. Bench, JAIPUR

Date of Order

Orders O.A.No.475/93
M.P.No.423/93

16.8.1993 Mr. M. M. Bharathan - counsel for the applicant

The applicant has filed this O.A. against the order of termination of his services dated 22.10.85. The O.A. has been filed on 10.8.93 i.e. after a lapse of about 8 years. The applicant has also filed an M.P. for condonation of delay. The reason given in the M.P. is that he was ill from June 1983 till March 1986. Even if this contention of the applicant is accepted the O.A. has been filed after 6 years from recovering ^{from} his illness. There is no satisfactory explanation for such a long delay, therefore, no ground for condonation of delay. The O.A. is dismissed as being time barred. The M.P. No. 423/93 also stands dismissed accordingly.

G.K. Krishna
(Gopal Krishna)
Member (J)

Ramalal D
(B.B. Mahajan)
Member (A).

Copy sent to the app.
& sent to Coun. (M. Bhar.)
in vide 6035 to 6036

Dated

1-9-93

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